

Declaration of Assets of Hon'ble Mr. Justice Deepak Manchanda, Spouse and dependent Children as on 15.5.2023

Immovable Property

Sr.No.	Property held individually or jointly	Description and Location	Remarks
1.	Self	14 Marla House bearing No.460, Sector 27, Panchkula constructed in the year 2021.	Financed by SBI, Sector 25, Panchkula.
2.	Spouse	NIL	
3.	Elder Daughter	NIL	Student
4.	Younger Daughter	NIL	Student
5.	Son	NIL	Student

Motor Vehicles

1.	Self	Hyundai Sonata CH01-W-3911	Model - 2006
		Scooter-Honda Click HR03-X-3916	Model - 2018
2.	Spouse	Honda Jazz – HR03-T-1234	Model - 2015
3.	Elder Daughter	NIL	
4.	Younger Daughter	NIL	
5.	Son	NIL	

Ornaments and other Valuables

1.	Self	Gold/Diamond Ornaments - 70 gms.	In the form of Ring, Chain, Bracelet
		Silver – 1.5 kgs.	Utensils
2.	Spouse	Gold/Diamond Ornaments – 735 gms.	In the form of Rings, Pendant Sets, Necklace, Chain
3.	Elder Daughter	NIL	
4.	Younger Daughter	NIL	
5.	Son	NIL	

Bank Deposits/Fixed Deposits/Shares/PPF/GPF/Debentures/Mutual Funds/ Insurance etc.

1.	Self	Salary Account with State Bank of India, High Court Branch, High Court, Chandigarh GPF Account with High Court	
		Star Health Sr.Citizen Red Carpet Health Insurance Policy Beneficiary - Mother	For Rs.10 lakhs (Annual Premium Rs.27,352/-)
2	Spouse	Savings Bank Account with SBI, Sector 25, Panchkula	
3.	Elder Daughter	Savings Bank Account with SBI, Sector 25, Panchkula	
4.	Younger Daughter	NIL	
5.	Son	NIL	

Place: Chandigarh
Dated: 15.5.2023

Sd/-
(Deepak Manchanda)
Judge